

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

25

T.C.P No. 651/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE PARTIES: Godrej & Boyce Mfg. Co. Ltd.  
V/s.  
Amrohi Infra Projects Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER  
TCP No. 651/ I&BP/NCLT/MB/MAH/2017

None present. List this matter on 31.7.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)